

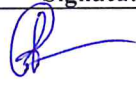

11. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.120/9/HDB/2018
NAME OF THE COMPANY	AB Expressway Ltd
NAME OF THE PETITIONER(S)	Egis India Consulting Engineers Pvt Ltd
NAME OF THE RESPONDENT(S)	AB Expressway Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

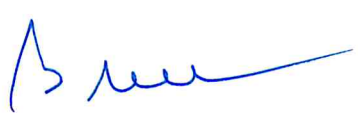
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Abhijeet Talwar	Advocate	9074663733	
Tarun G. Reddy	Advocate	9502036363	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Abhijeeth Talwar, and Mr.Tarun G.Reddy, Learned Counsel for the Petitioner, None appeared for the Respondent. The Petitioner is directed to file proof of service of copy of Petition. The Petitioner is directed to issue notice to the Respondent along with the copy of order and file poof of service. Respondent shall file objections, if any. Post the matter on 20.03.2018 for hearing before admission.



MEMBER (Judl)